

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## MODIFICATION

**DATED: ALLAHABAD: May 18, 2010**

**NO. 239 /AR(S)/2010**

The name of Sri Satya Pal Singh in Court's Notification No.238/AR(S)/2010 dated 17.05.2010 be read as Sri Satya Pal Singh Premi.

**BY ORDER OF THE COURT,**

Sd/-

**(DINESH GUPTA)  
REGISTRAR GENERAL**

**No. 231 /AR(S)/2010 Dated: Allahabad :May 18 , 2010**

In continuation of Court's endorsement No.230/AR(S)/2010 dated 17.05.2010, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail)..
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Aligarh (Information available on E-mail).
8. The District Magistrate, Aligarh.
9. The Treasury Officer, Aligarh.
10. Mahalekhakar(Lekha Evam Hakdari-2), U.P.,Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Budget), High Court, Allahabad.
15. The Joint Registrar(Inspection),High Court, Allahabad.
16. The Joint Registrar(Misc.),High Court, Allahabad.
17. The Deputy Registrar(G.), High Court, Allahabad.
18. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
19. The Section Officer (Admin.H) Section, High Court, Allahabad.
20. The Section Officer (Admin. C) Section, High Court, Allahabad
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Administrative Judge, Aligarh(Information available on E-mail).

**BY ORDER OF THE COURT.**

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)  
ASSISTANT REGISTRAR (SERVICES)**